NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'b1e Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 29.01.2020 (WEDNESDAY) <u>COURT - IV</u> <u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 394 of 2018	Medeor Hospitals Ltd V/s Registrar of Companies,NCT, Delhi & Haryana	Pankaj Yadav	P.S. Singh
2.	Comp. App. (AT) No. 35 of 2019	Bank of Baroda Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	Pooja Dhar
3.	Review Application No. 01 2020 in Comp. App. (AT) (Ins) No. 632 of 2019	Bank of Baroda Vs. Deepa Venkat Ramani, R.P & Anr.	Praveena Gautam	Rajiv Shankar Dvivedi-R1 CJ Sathish Kumar R2

For Admission

4.	Comp. App. (AT)	Mallina Bharathi Rao	Jayprakash B. Somani	
	No. 21 of 2020	Vs.		
		The Gowthami Solvent Oils Ltd. & Ors.		

For Hearing

5.	Comp. App. (AT) No. 338 of 2018	V.J. Paul Joseph & Ors Vs. Alexander Correya & Ors.	B. Ragunath	A. Ajith Kumar (R1-R3)
		With		

6.	Comp. App. (AT)	Kathirkutty Augusthy & Ors.	Anandh K.	N.J.
	No. 349 of 2018	Vs.		Mathew(R4-9)
		Alexander Correya & Ors.		Achyuth Ajith
				Kumar (R1-3)
7.	Comp. App. (AT)	Hasmukh R. Patel & Ors.	Debojyoti	Arik Banerjee,
	No. 42 of 2019	Vs.	Bhattacharya	Pradip Kumar Bajaj ,
		Doloo Tea Company (India) Ltd. & Ors.		
8.	Comp. App (AT)	G.T. Polymers	Charu Sachdev	Varun Singh
	(Ins) No. 1266 of	Vs.		C C
	2019	Keshava Medi Devices Pvt. Ltd.		

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By Order

-sd/-Registrar